

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2932  
TO BE ANSWERED ON 3<sup>rd</sup> AUGUST, 2018**

**PURCHASE OF MEDICINES UNDER CGHS**

**2932. SHRI KAPIL MORESHWAR PATIL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that only such medicines are purchased in CGHS, whose expiry date is very short;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any investigation has been conducted in this regard;
- (d) if so, the details thereof along with the action taken in this regard; and
- (e) the other corrective steps taken/ proposed to be taken to avoid such type of purchases?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) & (b): No; medicines with sufficient shelf life are procured in CGHS.
- (c) & (d): Does not arise.
- (e): Medicines are procured under CGHS with not more than 1/6<sup>th</sup> of shelf life expired.